

(a) whether Gujarat Government have submitted to the Central Government "The Techno-Economic Feasibility Report" about the development of Pipavav-Jafrabad Port, if so, what action has been taken;

(b) whether Gujarat Government have asked Central Government to include the above project in the Fifth Five Year Plan and it was refused; and

(c) whether Central Government are now considering to include the above project in Sixth Five Year Plan ?

THE MINISTER OF STATE IN-CHARGE OF THE MINISTRY OF SHIPPING AND TRANSPORT (SHRI CHAND RAM): (a) to (c). The executive responsibility for the development of ports other than major ports vests primarily in the State Governments concerned. From the Fourth Plan onwards, Central loan assistance has been extended to the State Governments for the development of minor ports selected on the basis of one minor port from each maritime State. The port selected for this purpose from Gujarat was Porbandar.

The State Government had recommended the scheme for the development of a deep water, all-weather port at Pipavav for inclusion in the Fifth Plan in the Centrally Sponsored Sector. This, however, could not be done, since the provision for minor ports development in the Fifth Plan in the Centrally Sponsored Sector was limited to spill-over expenditure of the Porbandar scheme sanctioned earlier.

The Techno-Economic Feasibility Report for the development of Pipavav-Jafrabad Port, submitted to the State Government by their Consultants in December, 1975, has since been received in the Ministry and the comments of the Ministry thereon have been communicated to the State Government. Government of India have no proposal at present for the development of this port.

Emphasis in Electronics in entertainment Field

4697. SHRI P. KANNAN: Will the Minister of ELECTRONICS be pleased to state:

(a) whether it is a fact that the emphasis in electronics continues to be in the entertainment field to the neglect of sophisticated professional field; and

(b) whether a statement showing a brief critical review of the balanced development achieved in the field of electronics

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during the last five years will be laid on the Table of the House ?

THE PRIME MINISTER (SHRI MORARJI DESAI): (a) No, Sir.

(b) Yes Sir, as soon as it is collected.

मैसर्स अकूजी जनवर कम्पनी को निकोबार द्वीप समूह में व्यापार करने का एकाधिकार

4698. श्री नवाब सिंह चौहान: क्या गृह मंत्री यह बताने की कृपा करेंगे कि :

(क) क्या सरकार ने निकोबार द्वीप-समूह में मैसर्स अकूजी जनवर कम्पनी को व्यापार करने का एकाधिकार दे रखा है ;

(ख) यदि हां, तो यह कितनी अवधि के लिए दिया गया है और उसकी अन्य शर्तें क्या हैं ;

(ग) क्या सरकार को ऐसी शिकायतें मिली हैं कि कम्पनी माल/सामान खरीदने के मामले में वहां की जनजातियों का शोषण कर रही है ; और

(घ) यदि हां, तो इस सम्बन्ध में क्या कार्यवाही की गई है ?

गृह मंत्रालय में राज्य मंत्री (श्री धनिक लाल मण्डल) : (क) से (घ). द्वीपसमूह के निकोबार ग्रुप में मैसर्स अकूजी जेडवट्स 1976 तक व्यापार कर रहे थे। फरवरी, 1976 में उपर्युक्त कम्पनी के साथ एक समझौता हुआ जिसके अधीन उन्होंने अपने कारोवार और व्यापार को जनजातियों के व्यक्तियों या इस उद्देश्य के लिए बनाई जाने वाली जनजातियों की एक कम्पनी को सौंपना स्वीकार किया। अब व्यापार कार निकोबार में जनजातियों की केन्द्रीय सहकारिता समिति द्वारा और नानकोवरी द्वीपसमूह में एक अन्य जनजाति कम्पनी नानकोवरी मरकन्टाइल कम्पनी द्वारा किया जा रहा है।